

**Pandit K. C. Sharma:** Does the Government propose to fix any deadline?

**Mr. Deputy-Speaker:** I have called the next question.

#### HINDI LIBRARY

\*794. **Shri A. N. Vidyalkar:** Will the Minister of Education be pleased to state what progress has so far been made with regard to the following items:

- (i) establishment of an up-to-date Hindi Library at the Centre;
- (ii) establishment of an organisation to be called 'Hindi Sriksha Samiti' to promote Hindi learning among the people whose mother tongue is not Hindi; and
- (iii) encouraging production of good and useful Hindi literature?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (i) and (ii). The Library, as well as Samiti, has been functioning since January 1952.

(iii) Prizes have been offered for original works in Hindi and translations into Hindi.

**Shri S. N. Das:** May I know the number of prizes that have been offered for encouraging production of good Hindi literature?

**Shri K. D. Malaviya:** About Rs. 29,000/- are set apart for prizes altogether. Of these, there are three prizes of Rs. 3,000/- each for the best translation into Hindi from other languages. Then, there are four prizes of Rs. 2,500/- each; three of Rs. 3,000/- each for original work in Hindi, one prize of Rs. 1,000/- and several other prizes.

#### ALL INDIA GORKHA EX-SERVICEMEN'S WELFARE ASSOCIATION

\*795. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state:

(a) when the All-India Gorkha Ex-Servicemen's Welfare Association was formed;

(b) whether it is a registered and recognised Association; and

(c) if so, what are its constitution, aims and objects?

**The Deputy Minister of Defence (Sardar Majithia):** (a) to (c). A

statement is laid on the Table of the House. [See Appendix IV, annexure No. 46].

**Shri S. C. Samanta:** What is the capital of the Welfare Fund? How much of the capital has been invested, and what is the annual income from those investments?

**Sardar Majithia:** According to the formula laid down, Rs. 54 lakhs were the share of the Nepal Government. And out of that, thanks to the intervention of the External Affairs Ministry, Rs. 10 lakhs were given for this Association.

**Shri S. C. Samanta:** May I know, Sir, whether some sum from this fund has been invested in cottage industry for the manufacture of woollen goods?

**Sardar Majithia:** That is correct. Sir. A woollen industry in Darjeeling has been started in which 200 ex-servicemen Gorkhas are trained.

**Shri S. C. Samanta:** May I know what sum was received from the Post-war Reconstruction Fund of Nepal for this Association?

**Sardar Majithia:** I have already said, Sir, that it is Rs. 10 lakhs.

#### FUNDAMENTAL RESEARCH WORK

\*798. **Shri S. C. Samanta:** (a) Will the Minister of Education be pleased to state what sum has been provided for in the Budget of 1952-53 for grants to Universities for conducting fundamental research works?

(b) How has the sum been or will be distributed?

(c) What are the names of the recipients of grants?

(d) What are the fundamental research works done by the recipient Universities in each of the years from 1947-48 to 1951-52?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) A sum of Rs. 2.73 lakhs has been provided in the Budget for 1952-53 for grants to Universities for fundamental research. In addition, some grants are also being given for the same purpose out of the provision made separately for the Atomic Energy Commission and for the Development of Scientific and Technical Education and Research.

(b) to (d). A statement giving the information required is laid on the Table of the House. [See Appendix IV, annexure No. 47].

**श्री एस० सी० सामन्त :** क्या मैं माननीय मंत्री जी से जान सकता हूँ कि कितने स्कालर्स विभिन्न विश्वविद्यालयों में काम करते हैं ?

**श्री के० डी० मालवीय :** मेरे पास उन के नाम तो नहीं ह, मगर कुछ सूचनाएँ जो माननीय सदस्य ने मांगी हैं, वह जवाब में दी गयी हैं ।

**श्री एस० सी० सामन्त :** क्या मैं जान सकता हूँ कि पटना और मद्रास विश्वविद्यालय ने इस मौलिक गवेषणा के लिये ग्रांट की मंजूरी की कोई प्रार्थना की है ?

**श्री के० डी० मालवीय :** जिन यूनीवर्सिटीज़ से दरखास्त आई हैं उन सब की फेहरिस्त मेरे पास नहीं है ।

**श्री एस० सी० सामन्त :** स्टेटमेंट में देखा जाता है कि एक एक्सपर्ट कमेटी इंडीवीजुअल स्टाइपेंड के लिये बनाई जायगी। क्या मैं जान सकता हूँ कि वह कब तक बनेगी और यह स्कारलर कब तक स्टाइपेंड पा सकेंगे ?

**श्री के० डी० मालवीय :** मेरे पास इस समय इसकी सूचना नहीं है ।

**श्री एस० सी० सामन्त :** क्या मैं जान सकता हूँ कि मौलिक गवेषणा के लिये ए० आर० और एस० आर मिनिसट्री ने कुछ रुपया विश्वविद्यालयों को दिया है या नहीं ?

**श्री के० डी० मालवीय :** जी नहीं, यह तो एजुकेशन मिनिसट्री द्वारा यूनीवर्सिटी को सहायता दी जाती है ।

**Kumari Annie Mascarene:** May I know whether any amount has been given to Travancore University, and if so how much?

**Shri K. D. Malaviya:** In these grants, Travancore University has not been included.

**Shri V. P. Nayar:** May I know whether any scientists of foreign

nationality are working in India in fundamental research, and if so, what is the total amount paid to these foreign scientists?

**Shri K. D. Malaviya:** I am afraid this question cannot be included in the supplementaries.

**Mr. Deputy-Speaker:** These grants are to fundamental research centres, and not to foreign scholars.

**Shri V. P. Nayar:** May I know whether any foreign scientist is associated with fundamental research in any university?

**Shri K. D. Malaviya:** I require notice.

**Shri Punnoose:** May I know the names of the Universities that got this grant, and the amounts granted to each?

**Shri K. D. Malaviya:** This sum of Rs. 2.73 lakhs has been provided to the Universities for the purpose. The names of the Universities that have received the grants have been given in the statement. If the hon. Member wants, I shall read them out.

**Mr. Deputy-Speaker:** Is it a long list?

**Shri K. D. Malaviya:** It is not very long. I shall read them out.

University of Delhi	Rs. 28,572
University of Allahabad	Rs. 6,390
University of Lucknow	Rs. 10,920
University of Calcutta (Institute of Nuclear Physics)	Rs. 1,98,284

**Shri Punnoose:** May I know whether any other university applied in this connection, and whether any such application has been rejected?

**Shri K. D. Malaviya:** I am not aware of it just now.

**Shri Nambiar:** May I know why the Madras and Annamalai Universities are conspicuously absent in this list?

**Mr. Deputy-Speaker:** Possibly they have not applied.

**Dr. Rama Rao:** May I know why no grant was given to the Andhra University?

**Mr. Deputy-Speaker:** Are hon. Members in possession of any facts to the effect that applications have been sent by these universities?

**Dr. Rama Rao:** It is for them to deny it

**Mr. Deputy-Speaker:** There must be some meaning in questions. If any hon. Member has got any information that the Andhra University has applied and that the grant has not been made, then the answer might very well be elicited on the floor of the House. Nobody has got any information, and these are shots merely at random.

**Shri Meghnad Saha:** May I know whether the proposed University Grants Committee contemplates considering applications for research grants from all Universities, and not only from Central Universities?

مجلس آف ایجوکیشن اینڈ نیچرل  
ریسرچ اینڈ سائنس ڈیپارٹمنٹ - (مولانا  
آزاد): ہاں مگر یہ تو اس پر موقوف  
ہے کہ اس وقت گورنمنٹ آف انڈیا  
کی فائنڈیشنل حالت کیا ہے اور کہاں  
تک وہ مدد کر سکتی ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, but it depends on the present financial position of the Government of India and on how far it can help].

**Shri B. S. Murthy:** On what basis are these grants given? Is it on the basis of the fundamental research being carried out in any University, or on the basis of an application from the University itself?

**Shri K. D. Malaviya:** These grants are given on the basis of specific work that is suggested by the Universities, and the desirability to help them is with a view to prosecuting those particular works.

**Shri B. S. Murthy:** Is it not a fact that the Andhra University has put in an application, and has not been given any grants?

**Shri K. D. Malaviya:** I am not aware of it. I require notice.

**Shri Meghnad Saha:** Is the hon. Minister of Education aware that the Radhakrishnan Committee has recommended that the research grant should be given to all universities and not merely Central Universities, by means of an autonomous University Grants Commission.

مولانا آزاد - کمیشن کی بہت سی  
سفارشیوں اُس طرح کی ہیں - لیکن  
گورنمنٹ آف انڈیا کی جیب خالی ہے۔

[Maulana Azad: There are many such recommendations, but Government of India has no funds.]

**Shri N. P. Damodaran:** May I know whether any University in South India has applied for the grants?

श्री निडवानी : यह जब खाली होते  
हुए कैसे मन्त्रियों की तादाद बढ़ाई जाती  
है ?

#### SCHEME FOR WELFARE OF CRIMINAL TRIBES

\*799. **Shri Tushar Chatterjee:** (a) Will the Minister of Home Affairs be pleased to state whether the Criminal Tribes Welfare Board has recommended a five-year scheme for the welfare of the criminal tribes?

(b) If so, what are the details of the scheme and what steps are Government taking for the implementation of the recommendations?

(c) What are the financial implications of the scheme and how are they proposed to be met?

(d) Do Government propose to reopen the Criminal Tribes Department?

(e) If so, why and when will it be re-opened?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes.

(b) and (c). I lay a statement on the Table of the House giving the information asked for. [See Appendix IV, annexure No. 48].

(d) No.

(e) Does not arise.

**Shri Tushar Chatterjee:** In the statement it is stated that,

"It was accordingly decided to convene an All-India Conference during the next session of Parliament."

to discuss the position of the ex-criminal tribes? May I know whether any representatives of political organisations will be called for this Conference?

**Shri Datar:** They are going to be called.

**Shri Velayudhan:** May I know what are the special features of the scheme, and whether any State Government has implemented this scheme?

**Shri Datar:** Government have no scheme at all. The scheme has been submitted by Ex-criminal Tribes Board of the Servants of People Society, and the Government want to know whether there are any other organi-